

Government for grant for a scheme to organise libraries in the Hospitals for the benefit of the inpatients; and

(b) if so, the Government's decision thereon?

The Minister of Health (Dr. Sushila Nayar): (a) No.

(b) Does not arise.

Dismissal of Railway Employees

1144. Shri Nambiar: Will the Minister of Railways be pleased to state:

(a) whether the operation of Section 149 of the State Railway Estt. Code viz., that any employee could be removed from service without assigning any reason under agreement is still in vogue;

(b) if so, how many employees were removed under this rule in the year 1961-62; and

(c) what steps have been taken to stop this practice?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(e) Railway servants are not removed from service under Rule 149 of the Indian Railway Establishment Code, but their services are terminated in exercise of the contractual right under that rule. The rule is still in vogue.

(b) No one was removed from service. But the services of 68 employees were terminated under this Rule.

(c) Does not arise.

New Medical Colleges

1145. Dr. L. M. Singhvi: Will the Minister of Health be pleased to state:

(a) whether there are any definite criteria for determining the need and location for new medical colleges;

(b) whether the Government are aware that the output of medical graduates in certain States is far below their minimum requirements;

(c) whether it is proposed to establish a new medical college in Jodhpur in the near future; and

(d) if not, the reasons therefor?

The Minister of Health (Dr. Sushila Nayar): (a) There are certain criteria for determining the need and also the location of new medical colleges in the States. They are broadly as follows:—

(i) Population to be served within the State—student population ratio and doctor population ration. The Health Survey and Planning Committee have remarked that it would perhaps be a safe target to aim at having one doctor for every 3000/3500 population at the end of the Fourth Five Year Plan period;

(ii) Existing facilities, such as buildings, equipment, etc., available for starting new medical colleges;

(iii) Facilities available in the hospital or hospitals to be attached to the college to be started;

(iv) Availability within the State, of teaching staff and other personnel required for running the college;

(v) Availability of funds; and

(vi) Preference for backward and under-developed areas wherever it is necessary and possible.

(b) Yes.

(c) and (d). The Government of India have not so far received any proposal from the Government of Rajasthan for the establishment of a medical college at Jodhpur. As medical education is a State subject, it is for the State Government to initiate the proposal.